

ITEM NO.102

COURT NO.12

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal Nos. 2913-2915/2018

PRASANTA KUMAR SAHOO & ORS.

Appellant(s)

VERSUS

CHARULATA SAHU . & ORS.

Respondent(s)

(IA No. 18236/2018 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 127171/2019 - CLARIFICATION/DIRECTION, IA No. 190628/2022 - CLARIFICATION/DIRECTION, IA No. 72912/2022 - EXEMPTION FROM FILING O.T., IA No. 190641/2022 - EXEMPTION FROM FILING O.T. AND IA No. 190823/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 16-02-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Appellant(s) Mr. R. Basant, Sr. Adv.
Mr. Ashok Panigrahi, AOR
Ms. Geetanjali Das Krishnan, Adv.
Mr. R. Chandrachud, Adv.
Ms. Nikita Jaydevan, Adv.
Mr. Nabab Singh, Adv.
Mr. D. Venkatakrishna, Adv.

For Respondent(s) Mrs. B. Sunita Rao, AOR
Mr. Gunmaya Mann, Adv.

Mr. Shibashish Misra, AOR

Mr. V. Chitambaresh, Sr. Adv.
Mr. Anurag, Adv.
Mr. Sonal Gupta, Adv.
Mr. C. Govind Venugopal, Adv.
Mr. Anurag, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard learned senior counsel for the petitioner as also
learned senior counsel and counsel for the respondents at length.

Arguments concluded.

Judgment reserved.

Written submissions/notes if any, be filed by Monday
i.e.20.02.2023 by learned counsel for the parties.

(RAJNI MUKHI)
COURT MASTER (SH)

(DIPTI KHURANA)
ASSISTANT REGISTRAR